

SHRI NIRANJAN SINGH: Yesterday it had been published that about five posts have been set up by the Chinese any they are constructing new roads in the south. May I know, Sir, how far they are away from the Indian Army posts, or near about or whether they have entered the Indian area which has Indian posts.

SHRI SYED AHMAD: My friend's supplementary does not arise out of this question.

SHRI JAWAHARLAL NEHRU: I do not know what the hon. Member means by the Indian border. The Chinese are far inside the Indian border.

SHRI NIRANJAN SINGH: If they are far inside the Indian border, may I know, Sir, whether they have crossed the Indian bases?

SHRI JAWAHARLAL NEHRU: I suppose the straight answer would be to say "No". But the whole thing is so crooked not straight, because in some places we are behind the Chinese posts, in some places they are in front. It is a zigzag thing which has developed. And, therefore, to say whether they are beyond or not is not very accurate.

MR. CHAIRMAN: It is not a static situation; it is a moving situation. We are moving and they are moving. It is very difficult to state the position at a certain point of time.

SHRI BHUPESH GUPTA: P. S. P. and Jan Sangh are also moving.

INDIAN INTERNEES IN PORTUGAL AND ITS ENCLAVES

*167. SHRI A. B. VAJPAYEE: Will the PRIME MINISTER be pleased to state the latest position with regard to the question of Indian internees in Portugal and its enclaves?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI DINESH SINGH): The Portuguese authorities have released the Indian nationals interned by them in Portugal and Portuguese colonies. Under the terms of Agreement reached between the Governments of India and Portugal these Indian nationals will be given three months' time to wind up their affairs and to repatriate their assets on their departure to India. Any of these Indians who cannot wind up their affairs within the stipulated period of three months can give power of attorney to those remaining behind, who will be allowed to effect the sale of their property and assets and remit the proceeds to India within one year of their departure

मध्य प्रदेश के डिप्टी इन्स्पेक्टर जनरल, पुलिस, श्री इन्दरजीत जोहर की मृत्यु

*१६८. { जर्धी ए० बी० वाजपेयी :
श्री महाबीर प्रसाद भागवत :

क्या प्रधान मंत्री ३० अप्रैल, १९६२ को राज्य सभा में तारांकित प्रश्न मख्या १३२ के दिए गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के डिप्टी इन्स्पेक्टर जनरल, पुलिस, श्री इन्दरजीत जोहर की मृत्यु के सम्बन्ध में जांच पूरी हो गई है ; और

(ख) क्या यह सच है कि जब श्री जोहर का शव भोपाल लाया गया तो उनकी एक टांग कटी हुई थी ?

†[DEATH OF SHRI INDERJIT JOHAR, D.I.G., MADHYA PRADESH

*168. { SHRI A. B. VAJPAYEE†:
SHRI M. P. BHARGAVA:

Will the PRIME MINISTER be pleased to refer to the answer given

†[] English translation.

‡The question was actually asked on the floor of the House by Shri A. B. Vajpayee.

to Starred Question No. 132 in the Rajya Sabha on the 30th April, 1962 and state:

(a) whether the investigations regarding the death of Shri Inderjit Johar, the Deputy Inspector General of Police of Madhya Pradesh, have since been completed; and

(b) whether it is a fact that when the dead body of Shri Johar was brought to Bhopal, one of his legs had been chopped off?]

वंदेशिक-कार्य मंत्रालय में उपमंत्री
(श्री दिनेश सिंह) : (क) जी नहीं ।

(ख) जो प्रारंभिक पूछताछ हुई, उससे जान पड़ता है कि टखने के नीचे का हिस्सा जल कर बिल्कुल राख हो गया था ।

†[THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI DINESH SINGH): (a) No, Sir.

(b) From the preliminary enquiry it appears that the portion from knee downwards was completely burnt into ashes.]

श्री ए० बी० वाजपेयी : क्या सरकार ने इस बात की जांच की है कि टखने के नीचे का हिस्सा आग में जल कर बिल्कुल राख कैसे हो सकता है ? इस तरह के शक किये गये हैं कि वह किमी तोड़फोड़ का परिणाम था और उनकी टांग काट दी गई । क्या सरकार के पास ऐसी कोई जानकारी है जिससे उन शकों को दूर किया जा सके ?

श्री दिनेश सिंह : मैंने अभी अर्ज किया कि इसकी जांच अभी पूरी नहीं हुई । जुडीशल इन्क्वायरी हो रही है और मध्य प्रदेश सरकार से भी एक पुलिस का अफसर उनकी मदद के लिये गया है । जैसा अभी माननीय सदस्य ने कहा वैसी हमारे पास कोई खबर नहीं आई है ।

†[] English translation.

SHRI M. P. BHARGAVA: May I know, Sir, whether any efforts were made to find out the facts after this question was put in the last Session of the Rajya Sabha?

SHRI DINESH SINGH: An enquiry is already going on. It was going on even when the question was put in the last Session.

RECIPROCAL MEMBERSHIP IN THE INSTITUTES OF CHARTERED ACCOUNTANTS AND COSTS AND WORKS ACCOUNTANTS

*169. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the answer given to Starred Question No. 308 in the Rajya Sabha on the 3th May, 1962 and state:

(a) whether any communication has since been received from either of the Institutes intimating the details of reciprocal membership arrangement; and

(b) if the answer to part (a) above be in the affirmative, what are the details of the arrangement?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) No, Sir.

(b) Does not arise.

SHRI M. P. BHARGAVA: May I know, Sir, whether any efforts will be made by the Ministry to find out what is happening in the two Institutes?

SHRI N. KANUNGO: They are running perfectly well.

SHRI M. P. BHARGAVA: I want to know about this specific question, whether the two Institutes have taken any decision about the reciprocal membership.

SHRI N. KANUNGO: We have not been officially informed about it. But